THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-129/2006/2723/A

From :-

Smti Pronita Morang,

Jt. Registrar (Vigilance),

Gauhati High Court,

Guwahati.

To,

Shri Naim Uddin Ahmed,

Principal Judge,

Family Court, Nalbari.

Dated Guwahati, the // April, 2025.

Sub:-

Restricted holiday.

Ref:-

Your letter No. FC. NLB/08/2019/354 dated 10.04.2025.

Sir,

With reference to the above, I am directed to inform you that you have been granted restricted holiday on 19.04.2025, along with station leave permission, with the official vehicle, at own cost, from the evening of 11.04.2025 till the morning of 22.04.2025. The next senior most Judicial Officer available at the station would remain in charge of your Court and Office in your absence.

Yours faithfully,

Sd/_

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-129/2006/2724/A dated , パーのター てってて

1. The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILA